

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-100(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Rahul Sayal
Vs
S.S. Conbuild Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruancy Code 2016

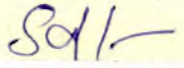
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	AMIT GOEL	ADV.	PETITIONER	
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ORDER

The Applicant shall serve a copy of this order on the respondent so that the applicant may appear on the adjourned date, if so desired.

List on 29th May, 2017.


(CHIEF JUSTICE M.M KUMAR)
PRESIDENT


(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
Kanta